



\$~29\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 81/2021 and CC 56/2009, I.A. 5328/2021, 5662/2021

THE INDIAN PERFORMING RIGHT SOCIETY LTD...... Plaintiff

Through: Mr. Saikrishna Rajagopal, Mr. Himanshu Bagai, Mr. Munish Mehra, Ms. Deepshikha Sarkar & Ms. Malvika Aggarwal, Advocates (M-9205970611)

versus

MR. S. KEERTHIVASAN AND ANR.

..... Defendants

Through: Mr. Ashish Verma & Ms. Pooja Rohatgi, Advocates (M-9871603434)

## CORAM: JUSTICE PRATHIBA M. SINGH <u>O R D E R</u> % 04.10.2023

1. This hearing has been done through hybrid mode.

2. Ld. Counsels for the parties submit that the matter is being heard before the ld. Division Bench on the question as to whether copyright licenses would be required to be taken by FM Radio Stations for the underlying works.

3. List on  $31^{st}$  January, 2024.

PRATHIBA M. SINGH, J.

OCTOBER 4, 2023 Rahul

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